

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4317
ANSWERED ON:22.03.2013
INVESTMENT BY COMPANIES ABROAD
Kumar Shri Vishwa Mohan

Will the Minister of FINANCE be pleased to state:

- (a) the break-up of the amounts invested by the Indian companies abroad during each of the last three years, country wise;
- (b) the policy of the Government in this regard; and
- (c) the steps taken/being taken thereon?

Answer

Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) : The break-up of the amounts invested abroad during each of the last three years (country-wise) is indicated below:

Year	Mauritius -lands	Singapore	USA	Nether	UAE	UK
2012-13	1598.09	1533.02	1276.06	844.44	586.66	488.78
2011-12	2581.29	2244.59	966.12	1269.35	432.15	359.95
2010-11	5097.86	4018.66	1214.03	1511.48	865.64	403.98

Year	Switzerland Virgin Islands	British Countries	Australia	Sri Lanka	Other
2012-13	485.36	426.20	162.93	150.92	1306.45
2011-12	183.61	577.27	313.12	142.01	2060.46
2010-11	255.94	281.08	182.92	44.63	3087.87

(b) to (c) : Overseas investment in India is regulated in terms of the provisions of FEMA Notification NO.120/RB-2000 dated July 7, 2004, as amended from time to time. The regulations governing overseas investment from India are reviewed and framed by the Reserve bank of India in consultation with the Government of India from time to time.